

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-06-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING.:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/76(CHE)2023
NAME OF THE PETITIONER : Adomantra Digital India Pvt Ltd
NAME OF THE RESPONDENT(S) : Phasorz Technologies Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

PRASANT KUMAR for. Petitioner.
Prasant Kumar

K. Gaurav Kumar for Respondent - 





1. CP(IB)/76(CHE)/2023

ORDER

Ld. Counsel Mr. Prashant Kumar for the Petitioner. Ld. PCS Mr.K.Gaurav Kumar for the Respondent

We have heard at large both the parties.

Both the parties are directed to submit the synopsis within 3 pages within one week.

List the Petition for hearing on **19.07.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)